IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

FRIDAY, THE TWENTY FIRST DAY OF MARCH
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL

CONTEMPT CASE NO: 254 OF 2025

Contempt case filed under Sections 10 to 12 of Contempt of Courts Act to punish the respondent herein for willfully and disobeying/deliberately floating the orders of the High Court dated 29.11.2024 in C.R.P.No.36963 of 2024 as well as Orders, dated 03.01.2025 passed by the Hon'ble XXII Junior Civil Judge, City Civil Court at Hyderabad made in E.A.No.3 of 2025 in E.P.No.873 of 2024 in ABR.CF.No.623 of 2022.

Between:

Abdul Hameed, S/o Abdul Samad, Aged 56 years, Occ. Mechanic, Gr-II, St. No. 201741, TSRTC, Mehdipatnam Depot, Mehdipatnam, Hyderabad, R/o. H.No. 9-4-29/22/1, Towlichowki, Hakeempet, Hyderabad.

...PETITIONER/PETITIONER No.2

AND

Mr. Kondal Rao, The Superintendent (OS), Telangana State Road Transport Corporation, Mehdipatnam Depot, Mehdipatnam, Hyderabad.

...CONTEMNOR/SALARY DISBURSING OFFICER

Counsel for the Petitioner: SRI PAPAIAH PEDDAKULA

Counsel for the Respondent: SRI R. ANURAG S.C. FOR TSRTC

The Court made the following: ORDER

THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL
CONTEMPT CASE No.254 of 2025

ORDER:

Sri Papaiah Peddakula, learned counsel for the petitioner and Sri R.Anurag, learned Standing Counsel for Telangana State Road Transport Corporation, for the respondent.

2. With the consent, finally heard.

3. Learned Standing Counsel for the respondent submits that the order dated 29.11.2024 in C.R.P.No.3693 of 2024 has been complied with

4. Learned counsel for the petitioner submits that it may be clarified that till such time the interim order is in operation, the respondent be restrained from making further recovery.

5. In my opinion, this contempt case can be disposed of by directing the respondent to follow the interim order in letter and spirit as long as it is in operation.

6. With the aforesaid direction, the contempt case is **disposed of**.

Sd/- B. SATYAVATHI
JOINT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. Mr. Kondal Rao, The Superintendent (OS), Telangana State Road Transport Corporation, Mehdipatnam Depot, Mehdipatnam, Hyderabad
2. One CC to Sri Papaiah Peddakula, Advocate [OPUC]
3. One CC to Sri R Anurag, S.C. for T.S.R.T.C. [OPUC]
4. Two CD Copies

Plp/PSL

HIGH COURT

DATED:21/03/2025



ORDER

CC.No.254 of 2025

DISPOSING OF THE CONTEMPT CASE

(6) PA 27/5/25